

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP(IB)-23(MB)/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: **SHREEJI TEXTILES**

v/s.

HABIB TEXTILE PVT. LTD.

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

4. C.P. (IB)-23 (MB)/2018

None present. List this matter on 26.9.2018

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)